

File No.10/QA/State Lab Upgradation/Tender/FSSAI/2016
Food Safety and Standards Authority of India
(A statutory Authority established under the Food Safety and Standards Act, 2006)
(Quality Assurance Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated, the 27th February, 2020

To,

M/s Perkin Elmer(India) Pvt. Ltd.

M/s Agilent Technologies India Pvt. Ltd

M/s Thermofisher Scientific India Pvt. Ltd.

SUBJECT : RATE CONTRACT FOR SUPPLY OF ICP-MS EQUIPMENT TO
FSSAI/STATE/UTs LABORATORIES-REG.

Sir/Madam,

I am directed to refer to this office letter of even No. dated 20.10.2017 and convey the approval of the Competent Authority for the extension of Rate Contract upto 31st March, 2021 with same rates, terms and conditions.

Yours faithfully,


(Umesh Kumar Jain)
Joint Director/QA

Copy to :

State Food Safety Commissioners (As per list attached)